NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 25/BB/ 2017	- ,	Hearing	Hearing Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing &	
		-		Infrastructure) India Pvt. Ltd.	

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SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE				
29, Frallete TRIALBASE	Respondent	Haw h				
4140012001 KAVITA						
(TRIALBASE)		•				
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CPRAYATI LOW CA	end PETITIONER AMBIERD) OPIERATIONAL					
9986643791	CNEDITOR					

Counsel for petitioner is present. Counsel for respondent is also present. She has filed objections to the main petition.

For hearing, list it on 11.09.2017.

MEMBER (J)

MEMBER (T)